

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:488  
ANSWERED ON:23.07.2015  
Auction of Coal Mines  
Venkatesh Babu Shri T.G.

**Will the Minister of COAL be pleased to state:**

- (a) whether any proposal is under consideration of the Government to auction about eleven coal mines which could not be sold in the earlier phases of auction;
- (b) if so, the details thereof along with the revenue earned by the Government as a result thereof;
- (c) whether the revenue generation under the process has not achieved the target; and
- (d) if so, the reasons therefor and the steps taken by the Government to bridge the revenue gap?

**Answer**

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY  
(SHRI PIYUSH GOYAL)

(a) & (b) The Central Government has issued an order to the Nominated Authority for auction of 10 Coal Mines (2 of Schedule II and 8 of Schedule III) earmarked for the Non Regulated Sector (Cement, Iron & Steel, Captive Power Plants) in the third tranche. These 10 coal mines include 5 coal mines which could not be auctioned in the first and the second tranche of e-auction. Accordingly, a Notice Inviting Tender has been published by the Nominated Authority on 08.06.2015. Names of these 10 coal mines are as under:

Coal Mines / Blocks put out for Auction in the 3rd Tranche

Sl. No Name of Coal Mine State

1 Dongri Tal - II Madhya Pradesh

2-5 Kosar Dongergaon Maharashtra

Marki Mangli-IV

Marki Mangli-I

Majra

6-7 Parbatpur-Central Jharkhand

Chitarpur

8-9 Bhaskarpara Chhattisgarh

Sondiha

10 Jamkhani Odisha

The e-Auction of these mines is proposed to be held from 11-17 August, 2015 and the process of allocation is scheduled to be completed by September, 2015. The revenue likely to be generated from the auction of these mines shall depend on the closing bid prices in the e-auction.

(c) & (d) Does not arise in view of reply to part (a) & (b) above.

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